

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

MR. DEPUTY CHAIRMAN: Shrimati Vandana Chavan; not present. Next is Shri A.D. Singh.

Negative effects arising out of excessive use of urea

SHRI A.D. SINGH (Bihar): Hon. Deputy Chairman, Sir, with your kind permission, I would like to tell the Government, through you, that the excessive use of urea is of a great concern from the point of environment. Only 30 per cent of the nutrients of urea goes into the soil and the rest either contaminates the underground water or goes in the atmosphere. All of us are very well aware that crores of soil health cards have been issued by the Government. So, the Government should educate the farmers not to use the urea in excess, which is going to harm the soil health for the next generation. I would urge all the political parties and the Government that there should be some rationalisation in the price of urea because phosphate and other things are being sold almost at Rs.27,000 or Rs.30,000 per tonne but urea is still being sold at the same rate as was being sold for the last several years. This leads the farmers to use it indiscriminately, which is not required. The NPK ratio which is required is 4:2:1, but, at the moment, it is 6.3:2.5:1. So, the Government should make all efforts to educate the farmers to use the fertilizer rationally. Once the soil health card has been issued, I urge the Government that the Fertilizer Control Order should incorporate many more grades of fertilizers, and farmers should be educated region-wise as to which nutrients they need in the soil. Thank you.

SHRI KANAKAMEDALA RAVINDRA KUMAR (Andhra Pradesh): Sir, I associate myself with the Zero Hour submission made by the hon. Member.

DR. AMEE YAJNIK (Gujarat): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI JOHN BRITTAS (Kerala): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

श्री राजमणि पटेल (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

श्री रेवती रमन सिंह (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

Need to include a chapter on national duties in school curriculum

ले. जनरल (डा.) डी.पी. वत्स (रिटा.) (हरियाणा) : माननीय उपसभापति जी, आपके माध्यम से मैं एक अहम मुद्दे की तरफ शिक्षा मंत्रालय, सदन और देश का ध्यान आकर्षित करना चाहता हूँ, वह